

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1695
TO BE ANSWERED ON 10TH DECEMBER, 2025

**FOODGRAIN SUPPLY AND DISTRIBUTION FOR
INTERNALLY DISPLACED PERSONS**

1695. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has taken any special measures to ensure regular and adequate supply of foodgrains and essential commodities to Internally Displaced Persons (IDPs) living in relief camps in Manipur since the outbreak of violence in May 2023;
- (b) if so, the details of the quantity and type of foodgrains allocated and distributed, district and camp-wise including the mechanism of distribution;
- (c) whether additional allocations have been made under the National Food Security Act (NFSA) or any other scheme to cover the displaced population and if so, the details thereof; and
- (d) whether the Ministry has received any reports of irregularities or shortage of food supplies in relief camps and if so, the corrective measures taken?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): Keeping in view the law and order situation in Manipur, the Government of India, on 30.05.2023, allocated 30,000 MT of rice for the period from June 2023 to August 2023, and 1,085.36 MT of rice on 13.09.2024 for three months to non-NFSA (National Food Security Act) beneficiaries, subject to the condition that payment would be made by the State Government.

Further, Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and State/UT Governments. As per the provisions of NFSA, Central Government's responsibility is to provide the food grains to the designated depots in each state. As per section 24 (3) of NFSA, it is the responsibility of State to take delivery of food grains from designated depots and ensure distribution to the beneficiaries. As informed by the State Government, 26,946.20 MT Rice had been distributed to relief camps through the concerned Deputy Commissioners.

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(d): The Government is committed to ensuring adequate and timely supply of foodgrains (Wheat, Rice and Millets) under NFSA and corrective action is taken by the Government as per the extant norms, as and when reports of irregularities or shortage of food grains are received.
